

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE ANIL K.NARENDRAN
&
THE HONOURABLE MR.JUSTICE P.G. AJITHKUMAR

Wednesday, the 8th day of February 2023 / 19th Magha, 1944
CONT.CASE.(CRL.) NO. 1 OF 2023(S)

SUO MOTU

CONTEMPT CASE (CRIMINAL) UNDER SECTION 2(C) OF THE
CONTEMPT OF COURTS ACT, 1971 READ WITH RULE 7 OF THE
CONTEMPT OF COURT (HIGH COURT OF KERALA) RULES

RESPONDENT:

SRI.K.M.SHAJAHAN, AGED 61 YEARS,
RESIDING AT BHAVANA, TC 96/2256, MEDICAL COLLEGE P.O.,
THIRUVANANTHAPURAM - 695 011.

This Contempt of Court Case (Criminal) having come up for orders on
08.02.2023, the Court on the same day passed the following:



P.T.O.

ANIL K. NARENDRAN & P.G. AJITHKUMAR, JJ.

Cont.Case (Crl.)No.1 of 2023

Dated this the 8th day of February, 2023

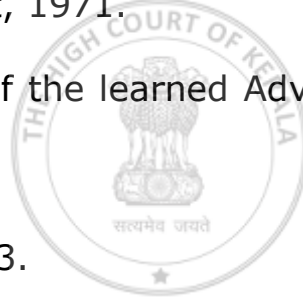
ORDER

Anil K. Narendran, J.

Registry to serve a copy of this Contempt Case on the learned Advocate General, as provided under Rule 8A of the Rules under the Contempt of Courts Act, 1971.

Show the name of the learned Advocate General in the cause list.

List on 13.02.2023.



Sd/-

ANIL K. NARENDRAN, JUDGE

Sd/-

P.G. AJITHKUMAR, JUDGE

AV/8/2